GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3407 ANSWERED ON:01.08.2014 ENCROACHMENT OF DEFENCE LAND Mahajan Smt. Poonam

Will the Minister of DEFENCE be pleased to state:

- (a) the details of encroachment of defence land across the country including Mumbai, State-UT-wise;
- (b) whether certain States and private sector companies have encroached land in the cantonment areas of the country;
- (c) if so, the details thereof and the steps taken by the Government to reclaim land under encroachment / unauthorised occupation in such areas;
- (d) whether the Government has introduced modern surveying technology in defence estates and if so, the details thereof; and
- (e) whether the Government has completed computerisation through scanning, indexing and microfilming of all defence land related records and if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

- (a) The State / UT-wise details of encroachments of defence land are given in Annexure-'A'. The area of encroachment of defence land in the city of Mumbai is approximately 77.14 Acres.
- (b) & (c): Information is being collected and will be laid on the Table of the House.
- (d) Survey of defence land outside Cantonments has been undertaken with the help of Electronic Total Station (ETS). Survey of defence land within Cantonments has been undertaken by expert agencies like WAPCOS, IIT Roorkee, Delhi Technological University, NIT Allahabad etc. which use modern survey technology for this purpose.
- (e) The computerisation of land records contained in General Lands Register (GLR) and Military Lands Register (MLR), maintained by Defence Estate Officers (DEO) and Cantonment Boards, has already been completed.

Director General of Defence Estates is implementing a project for indexing, scanning and digitisation of land records contained in files of DEOs and Cantonment Boards.